GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4050 ANSWERED ON:10.04.2003 INCLUSION OF KANSARA CASTE IN OBC LIST ADHI SANKAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have received a letter on 2.5.2002 and 1.7.2002 respectively from some Members of Parliament from Gujarat regarding inclusion of `Kansara Caste/Community` in the Union Government`s list of OBCs in the State;
- (b) whether the Government have also received a representation from Kansara Community of Gujarat in this regard;
- (c) whether he and the Prime Minister replied to the MPs on 28.6.2002 and 5.7.2002 respectively giving any assurance in this regard;
- (d) if so, the details thereof;
- (e) the action taken thereon alongwith the outcome thereof; and
- (f) the time by which the Kansara Caste is likely to be included in the Central List for Other Backward Communities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) Yes, Sir.
- (b) Yes, Sir.
- (c) & (d) In the letter dated 28-06-2002, the Hon'ble MP was informed that the representation of Kansara caste/community of Gujarat has been forwarded to National Commission for Backward Classes (NCBC) for necessary action. The Prime Minister vide his letter dated 05- 07-2002 has simply acknowledged the receipt of MP's letter dated 01-07-2002 regarding inclusion of Kansara caste/community in the Central List of OBCs for Gujarat.
- (e) As per provision under Section 9(1) of the National Commission for Backward Classes Act,1993, the National Commission for Backward Classes (NCBC) examines requests for inclusion of any class of citizens as a backward class in the lists and hears complaints of over- inclusion or under-inclusion of any backward class in such lists and tenders such advice to the Central Government as it deems appropriate. In view of this, the above representation has been forwarded to the NCBC for necessary action. The Government of India decides cases for inclusion/amendment in the Central Lists of OBCs based on the advice tendered by NCBC and details thereof are notified. The NCBC has not yet tendered any advice to this Ministry for theinclusion of Kansara caste/community in the Central List of OBCs for Gujarat State.
- (f) As soon as the advice of NCBC is received, the Government will initiate action for its notification.